

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **27<sup>th</sup> Day of February**, 2019)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**  
**Hon'ble Ms. Ajanta Dayalan, Member (Administrative)**

**Original Application No.330/1035/2016**  
(U/S 19, Administrative Tribunal Act, 1985)

Surendra Rai

..... **Applicant**

**By Advocate:** **None**

Versus

1. Union of India & Ors. .... ..... **Respondents**

**By Advocate:** **None**

**O R D E R**

**Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)**

List revised. None present for rival parties.

2. It seems that the applicant has lost interest in pursuing this OA.

Accordingly, the OA is dismissed in default and for non prosecution.

**(Ms. Ajanta Dayalan)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

Sushil